



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
62	WA/415/2023 CAVT. NO.12452/023, FIXED	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR D K MISHRA MR. I H SAIKIA MR B PRASAD MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB	MR. S K GOSWAMI SC, N C T E MR. R SHARMA SC, SEC. EDU. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
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26)	MR D K BORDOLOI	13-02-2024	To	13-02-2024
27)	S BORGHAIN	12-02-2024	To	13-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	WP(C)/4993/2023 B/O	RAKHEJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM
ADMISSION				
51	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, B/O	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
52	WITH WP(C)/5406/2023 CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/387/2024 in WP(C)/5406/2023	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. Versus NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)
ORDERS				
53	WP(C)/4887/2023 B/O	TAGAR DEKA Versus THE STATE OF ASSAM 10 ORS	MR S N KRISHNATRAYA MS D MAHANTA MAYUR DAS	SC, P AND R.D. GA, ASSAM SC, P H E

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
44 WP(C)/6031/2022 B/O	ASSAM HATIFANDI UNION Versus THE STATE OF ASSAM AND 2 ORS.	MR F Z MAZUMDER	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

ITEM NO. 30 HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/529/2024 FIXED	M/S INDUS TOWERS LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST MR. S C KEYAL
56	WP(C)/683/2024 B/O	SRI SUBHASH AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION
57	WP(C)/703/2024 B/O	M/S S3 ENTERPRISE AND ANR Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
ORDER NO STEPS				
58	WP(C)/7553/2023 FIXED	KUMUD GOALA Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, REVENUE
ADMISSION				
59	WP(C)/3993/2023 FIXED	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	WITH I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
ORDERS				
60	WP(C)/7008/2023 FIXED	PAPORI SAIKIA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR K J HAZARIKA	SC, GDD SC, G M D A SC, GMC

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/589/2024 FIXED	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	DY.S.G.I.
50	WP(C)/685/2024 B/O	PULIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA	SC, FINANCE DEPTT. SC, P H E
ORDERS				
51	WP(C)/1935/2023 B/O	JOGEN BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA****COURT NO: 14****[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
56 CRP(IO)/54/2024 CAVT. NO.01572/024, FIXED	NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
57 CRP(IO)/60/2024 B/O	DEE AND A SOLUTION PVT. LTD., Versus SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR
<u>ADMISSION</u>			
58 MACApp./460/2023 CAVT. NO.13862/023, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MAMONI BASUMATARI AND 4 ORS.	MRS. S ROY MS F N ZAMAN	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MD. K ALI
<u>BAIL HEARING</u>			
59 AB/208/2024 FIXED	BADSHA SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
<u>ORDERS</u>			
60 MACApp./327/2013 WITH LCR, FIXED	DIBYAJYOTI SAIKIA and ANR. Versus NETAI CH. GHOSH and 2 ORS.	MR.S K TALUKDAR MS.M SAIKIA MR.D BANIA	
61 MACApp./826/2022 WITH LCR, FIXED	ORIENTAL INURANCE COMPANY LTD. Versus SWARNALATA NATH AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A BHATTACHARYYA (r-1,2)
62 I.A.(Civil)/1878/2022 WITH LCR, B/O in MACApp./260/2022 WITH MACApp./260/2022	SAHIMA KHANAM Versus ORIENTAL INSURANCE CO. LTD. ORIENTAL INSURANCE CO. LTD. Versus SAHIMA KHANAM AND 2 ORS	MR. A R AGARWALA MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	MS. M CHOUDHURY
WITH I.A.(Civil)/1441/2022 in MACApp./260/2022	ORIENTAL INSURANCE CO. LTD. Versus SAHIMA KHANAM AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	

HEARING

63	RSA/61/2016 WITH LCR, B/O	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
	WITH I.A./764/2016 in RSA/61/2016	LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS Versus MOHIBUL ISLAM and ANR	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	
64	RSA/127/2015 CAVT. NO. 503/2015	SRI ANUP KR. DAS and 11 ORS Versus MOHIBUL ISLAM	MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE	MR.C S HAZARIKA MD.M U AHMED
	WITH			
65	CRP/118/2022 B/O	SUNIL BISWAS AND 5 ORS. Versus BISWAJIT BISWAS AND 5 ORS.,.	MR. A J SARMA MR. S K GHOSH MR. S K GHOSH MR G ALAM S R A NASER	MR. B K DAS MR H P GUWALA
66	CRP(IO)/33/2023 B/O	ABUL KALAM HUSSAIN Versus FORJILA BIBI AND 7 ORS	MR. R ALI MR A S SK MR. H A AHMED	

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 12/02/2024

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27)	S BORGOHAIN	12-02-2024	To	13-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
52	Crl.A./210/2009 (AT 10:15 AM)	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
53	Bail Appln./4676/2023 (AT 10:15 AM)	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
54	AB/90/2024 (AT 10:15 AM)	IKBAL BAHAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
55	AB/330/2024 B/O	DOWLAT MECH Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./3657/2023 FIXED	PANKAJ PATAR AND 3 ORS Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
BAIL HEARING				
57	AB/1913/2023 FIXED	MURTAZA ADIL Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
58	AB/3934/2023 FIXED	RAJU KATHAR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
60 WP(C)/452/2024 FIXED	THE ELECTED BOARD OF DIRECTORS OF COOPERATIVE CITY BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY	SC, CO OP
ADMISSION			
61 WP(C)/7675/2017 FIXED	ABDUL SUBUR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)
62 WP(C)/2202/2018 (PERSONAL APPEARANCE), FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. M SARMA (R5-7) MS. I GOHAIN (R5-7) MRS. J DEKA (R5-7) MS J A AHMED (R5-7)
63 WP(C)/5449/2019 FIXED	ASHOK KUMAR GARODIA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOU DHURY MR. N G KUNDU	GA, ASSAM MR. M J BARUAH (R-4) MS B MAJUMDER (R-4) MS M NEOG (R-4) SC, REVENUE
WITH I.A.(Civil)/2982/2022 in WP(C)/5449/2019	ON THE DEATH OF NEPAL CHANDRA DE HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOU DHURY MR. N G KUNDU SC, REVENUE
WITH 64 WP(C)/7184/2021	DAYAL CH DEY Versus THE STATE OF ASSAM AND 7 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM MR. P K ROYCHOU DHURY (r-5 to 8) MR. N G KUNDU (r-5 to 8) MR G DEKA (r-5 to 8) MS. P UPAMANYU SC, REVENUE
65 WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
ORDERS			
66 Cont.Cas(C)/199/2021 B/O	BUDHESWAR DAS Versus RAKESH KUMAR AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. P N GOSWAMI MR. P N GOSWAMI

67	I.A.(Civil)/2188/2023 WITH OFFICE NOTE, FIXED in WP(C)/2315/2018 WITH WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS	MS. S CHAKRAVARTY	ASSTT.S.G.I.
		RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
	WITH WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MR. S BARUAH (R-9) MRS. A GAYAN (CGC, R1- R5) MS. D DUTTA (R-9) MS. R BAJAJ (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/3668/2018 in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA	GA, ASSAM C.G.C. ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	WP(C)/4823/2012	SANTI RAM NATH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.P N GOSWAMI MR. J K GOSWAMI SC, APEX BANK
50	WP(C)/7975/2018	MOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1-R3) ASSTT.S.G.I.
51	WP(C)/3001/2020	WITH KESHAV RAJ SHARMA Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
52	WP(C)/7373/2022	GO 3006M SRI RAM ASRA KHURAL Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	SC, NHA MRS. R DEVI MR. C K S BARUAH (C.G.C.) DY.S.G.I.
ADMISSION				
53	WP(C)/4994/2017 FIXED	JITEN BORO Versus THE STATE OF ASSAM and 5 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
54	WP(C)/4335/2020 B/O	PRITAM RABI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. H ALI MR. R A CHOUDHURY	GA, ASSAM SC, PWD
ORDERS				
55	Cont.Cas(C)/583/2020 FIXED	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
56	WP(C)/4828/2023	WITH BANAJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH

57	I.A.(Civil)/2703/2023 FIXED in WP(C)/3209/2021 WITH WP(C)/3209/2021 CAVT. NO. 04202/021, WITH I.A.(Civil)/1107/2021 in WP(C)/3209/2021	MAHBUBUR RAHMAN, Versus ABUL BASHAR MD SADIQUL ALOM AND 4 ORS. ABUL BASHAR MD SADIQUL ALOM Versus THE STATE OF ASSAM AND 4 ORS. ABUL BASHAR MD SADIQUL ALOM Versus THE STATE OF ASSAM AND 4 ORS HEARING	MR. U K NAIR MR. A K TALUKDAR MR. A K TALUKDAR MR. K GOGOI MS.P BORAH MR.S BORTHAKUR	MR. A K TALUKDAR GA, ASSAM MR. U K NAIR (R-5) MR M H AHMED MR. M P SARMA (R-5) MR N ISLAM (R-5) FOR CAVEATOR SC, REVENUE SC, WATER RESOURCE
58	WP(C)/5056/2015 FIXED	PONARAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A K TALUKDAR MR. K GOGOI MS.P BORAH MR.S BORTHAKUR	MR. A K TALUKDAR SC, WATER RESOURCE

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
55 Bail Appln./4479/2023	SAJAL DAS AND ANR. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
ADMISSION			
56 Crl.Pet./73/2024 WITH LCR 2 FILES, FIXED	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	MR. B D KONWAR SR. ADV.(R-2) MS. B SOREN(R-2) MR H AGARWAL(R-2) MR J SINGH(R-2) MS V V THANYU(R-2) PP, ASSAM
57 Crl.Pet./74/2024 WITH LCR 2 FILES, FIXED	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	MR. B D KONWAR SR. ADV(R-2). MR. R KALITA (R-2) MS. B SOREN (R-2) MR H AGARWAL (R-2) MR J SINGH (R-2) MS V V THANYU (R-2) PP, ASSAM
58 Crl.Pet./75/2024 WITH LCR 2 FILES, FIXED	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	MR. B D KONWAR SR. ADV. (R-2) PP, ASSAM
59 Crl.Pet./76/2024 WITH LCR 2 FILES, FIXED	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	MR. B D KONWAR SR. ADV. (R-2) PP, ASSAM
60 Crl.Pet./77/2024 WITH LCR 2 FILES, FIXED	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR S DEWRI MR P SONOWAL MR A DEKA	MR. B D KONWAR SR. ADV.(R-2) PP, ASSAM
BAIL HEARING (BA)			
61 Bail Appln./2757/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KRISHNA CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. D. BORAH	PP, ASSAM
BAIL HEARING			
62 AB/4232/2023 WITH OFFICE NOTE, FIXED	REJABUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M HOQUE	MR I RAFIQUE (r-2) MRS S A CHOUDHURY (r-2) MS A AFREEN (r-2) PP, ASSAM

ORDERS

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,12th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./356/2024 FIXED	BIJOY DAS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
ADMISSION				
54	Crl.Pet./376/2023 WITH LCR 2 FILES, FIXED	TAOI TANIANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR. D GOGOI, SPL. PP, FOREST MR. B SARMA, SPL. PP, FOREST PP, ASSAM
BAIL HEARING				
55	AB/111/2024 FIXED	RIAJUL ISLAM @ RIAJUL HOQUE Versus THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM
56	AB/213/2024 FIXED	ATAB ALI AND 9 ORS Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	MR B PRASAD MR K K KALITA MS. G DEKA PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/712/2022 PART-HEARD, FIXED	MINA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, SEC. EDU.
60	WITH WP(C)/202/2022	DAMBARU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.
61	WP(C)/1824/2023 FIXED	MRS. URIREI SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHAKRABORTY MS D MAHANTA	MR. D CHAKRABARTY (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2047/2023 in WP(C)/1824/2023	PH. RUTH JOAN SINGHA, Versus MRS. URIREI SINGH AND 3 ORS.	MR. D CHAKRABARTY MR. D CHAKRABARTY	MR. U K NAIR SC, SEC. EDU.
ORDERS				
62	Cont.Cas(C)/487/2021 FIXED	MD. NUR SHAHED ALI Versus MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
63	Cont.Cas(C)/671/2023 B/O	SCHOOL MANAGING COMMITTEE MOUKHOWA UZIRAR CHAR M E MADRASS AND 9 ORS Versus MAMATA HOJAI AND 2 ORS	MR. A ROSHID MS. T BEGUM	MR. D SAIKIA (r-1) MR. M A SHEIKH (R-3) MR S M T CHISTIE (r-1) MR B KAUSHIK (r-1) MS F INTAZ (R-3)
HEARING				
64	WP(C)/3683/2015 FIXED	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR G Z AHMED MS.P BARUAH MR.K SINGHA MR S A REEYAZ MS.L SARMA	SC, SECONDARY EDUCATION
65	WITH WP(C)/5988/2015	AJANTA DASTIDAR BORA Versus THE STATE OF ASSAM and 5 ORS,	MS.L SHARMA MR.K SINGHA MRS. P BARUAH	SC, SECONDARY EDUCATION

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	Crl.Rev.P./345/2023 WITH LCR 1 FILE, FIXED	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
44	WITH I.A.(CrI.)/1113/2023 in I.A.(CrI.)/1113/2023	RINTI DEKA Versus BHABEN KUMAR	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
70	WP(C)/131/2024	PRADIP KUMAR PAUL AND 72 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, ELEM. EDU SC, SSA
	WITH			
71	WP(C)/7366/2023	SMTI. BARNALI TALUKDAR AND 144 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ELEM. EDU SC, SSA
TOP OF THE LIST				
72	WP(C)/5735/2018 PART-HEARD, FIXED	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
MOTION				
73	WP(C)/620/2024 BY SLIP	SUPRITI BHOWMICK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI MR S A BARBHUYAN	SC, G U
74	WP(C)/686/2024 B/O	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM

75	WP(C)/692/2024 B/O	NILUFA SULTANA Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
76	WP(C)/705/2024 B/O	MD. ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
ADMISSION				
77	WP(C)/728/2023 FIXED	ADARSHA VIDYALAYA ABHIBHABAK SANTHA OF BARPETA DISTRICT AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, CBSE
78	WP(C)/6324/2023 WP(C) 6289/13(D/O), FIXED	MD. NAZRUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
ORDERS				
79	Review.Pet./106/2021 FIXED	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANIANR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
80	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R- 4) SC. EDU.
81	Cont.Cas(C)/461/2021 BY SLIP	KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN
82	Cont.Cas(C)/699/2023 FIXED	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	
83	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	
84	WP(C)/2659/2023 FIXED AT 2:00 P.M.	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
85	WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
85	WP(C)/6637/2023 FIXED	PHATIK BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
86	WP(C)/7304/2023 FIXED AT 2:00 P.M.	KHURSHED ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 12/02/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY THE 12TH DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO - 24]

[AT 02:00 P.M.]

TO BE SPOKEN TO

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

- | | | | | |
|---|----------------|--|---|-------------|
| 1 | WP(C) 155/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |
| | WITH | | | |
| 2 | WP(C) 156/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |
| | WITH | | | |
| 3 | WP(C) 157/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |